

**Daily Order**

<b>Judge Name</b>	<b>Case No/Year</b>	<b>Date of Order</b>	<b>Daily Order</b>
<b>CHIEF JUSTICE AND ASHOK S.KINAGI</b>	<b>WP 6745/2020</b>	<b>28/09/2020</b>	<p><b>W.P. No. 6745/2020 c/w</b></p> <p><b>W.P. No.9968/2020</b></p> <p><b>COMMON ORDER</b></p> <p><b>In W.P. No.9968 of 2020, issue notice to the respondents. The learned AGA takes notice for the first respondent.</b></p> <p><b>We have perused the written submissions filed by the State Government in W.P. No.6745 of 2020 wherein it is contended that out of a sum of Rs.5.00 crores granted to the Bar Council, some portion has to be set apart by the Bar Council for the benefit of the advocates' clerks.</b></p> <p><b>While we direct the respondents in W.P. No.9968 of 2020 to file the statement of objections, we direct that the Karnataka State Bar Council will set apart a reasonable amount out of Rs.5.00 crores for the time being.</b></p> <p><b>Place both the petitions on 14th October, 2020.</b></p>

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